

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

MP. No. 363 /1993 (in OA No. 395/93)
~~OA/MP~~
Gordhan Singh & Ors. Versus UOD & Ors.

Date of Order	Orders
	This is an MP. (in OA, No. <u>395</u> /93) for permission to file joint application in the OA. It is in order. 2/3/96 50 (J) 2/27
8/7	<u>5.7.93</u> Mr. J. K. Kaushik - Counsel for the applicant Register & ... up in Court for admission ... 8.7.93 along with OA - 93  REGISTRAR C.A.T., JAIPUR.
Received  29/7/93	<u>8.7.93</u> Mr. J. K. Kaushik, counsel for the petitioners, Heard the learned counsel for the petitioners. The MP for filing a joint application is allowed. The MP stands disposed of accordingly.  (O. P. Sharma) Administrative Member